

Opening of More Kendriya Vidyalayas in Pauri Garhwal and Chamoli Districts

3395. SHRI BHUWAN CHANDLA KHANDURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the present location of Kendriya Vidyalayas in Pauri Garhwal and Chamoli districts;

(b) whether Government propose to open more Kendriya Vidyalayas in Garhwal region; and

(c) if so, the number of Kendriya Vidyalayas proposed to be opened during the year 1991-92 and the place at which they are likely to be started?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The present locations of Kendriya Vidyalayas in Pauri Garhwal and Chamoli Districts are as under:—

1. Kendriya Vidyalaya, SSB Srinagar Distt. Garhwal.
2. Kendriya Vidyalaya, Lansdowne, District Pauri Garhwal.
3. Kendriya Vidyalaya, Joshimath, District Chamoli.

(b) and (c) Kendriya Vidyalayas are opened on the basis of proposals of sponsoring agencies, depending on the availability of necessary infrastructure including land etc., sizeable concentration of transferable Central Government Employees including Defence Personnel, availability of resources and administrative consideration. As per records of Kendriya Vidyalaya Sangathan, no proposal to open new

Kendriya Vidyalayas at Pauri Garhwal and Chamoli districts in the prescribed proforma has been received.

Jobs in Gulf Countries

3396. SHRI MAHESH KUMAR KANODIA:
SHRI BALRAJ PASSI:
SHRI CHETAN P. S. CHAUHAN:

Will the Minister of LABOUR be pleased to state:

(a) whether the Union Government are aware that some groups/companies dupe the people in the name of providing jobs in the Gulf countries;

(b) if so, the details of such groups/companies and the number of persons duped by them during the last two years; and

(c) the steps taken/proposed to be taken by the Government to check such frauds?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) As per available information, FIRs have been lodged against 27 groups/persons involving the complaints of cheating of 70 persons during the last two years. Out of above 27 cases, prosecution has been sanctioned under the Emigration Act, 1983 against 26 persons/groups.

(c) Whenever complaints are received, they are enquired into with the help of police and the concerned Indian Missions abroad depending upon the nature of complaint. The Emigration Act, 1983 and the rules framed there-under are intended to protect the emigrant workers against exploitation.

The Indian Missions also take appropriate action to redress their grievances whenever these are brought to their notice.

[*Translation*]

Construction of Government Houses Behind Western Court, New Delhi

3397. SHRI RAM LAKHAN SINGH YADAV : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Government propose to utilise the space lying vacant behind Western Court for construction of Government accommodation ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c) There are no proposals at present for construction of Govt. accommodation in the vacant land appurtenant to the Western Court. Such construction has to be decided in the context of permissible land use, ground coverage and floor Area Ratio (FAR).

Conversion of Western Court as Nehru Museum

3398. SHRI RAM LAKHAN SINGH YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that the freedom fighters Late Jawahar Lal Nehru, M. A. Jinnah

and Lala Lajpat Rai lived in Western Court, New Delhi built in 1920 ;

(b) if so, whether the Government propose to exhibit the articles used by these greatmen and whether Government propose to convert Western Court into a National Museum in order to pay respect to those great souls ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) The Ministry of Human Resource Development (Department of Culture) do not have any information that these freedom fighters lived in Western Court.

(b) to (d) Do not arise.

Brick Kilns in Delhi

3399. SHRI GAYA PRASAD KORI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of brick Kilns in Delhi ; and

(b) the number of Kilns out of those operating on the land acquired by DDA ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Delhi Admn. has reported that according to a survey conducted in the year 1988, there were 384 brick kilns functioning in the Union Territory of Delhi.

(b) Delhi Development Authority has reported that no brick kiln is operating on the land acquired and transferred to the Delhi Development Authority.